

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A No. 12/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Archway Investment Company Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Ravi Kadam	Senior Advocate
2.	Mr. Anoj Menon	Advocate
3.	Mr. Ankit Lohia	Advocate
4.	Ms. Dhanyashree Shah	Advocate
5.	Ms. Debashree Dey	Advocate
6.	Ms. Isha Maniar	Advocate

*[Signature]*

ORDER

C.S.A. No. 12/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 09.02.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY**  
**MEMBER (TECHNICAL).**